

**Information note to the Press (Press Release No. 30/2017)**

For Immediate Release

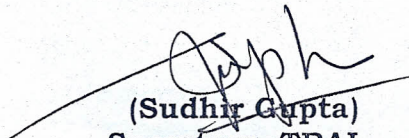
**Telecom Regulatory Authority of India**

**Extension of last date to receive comments/counter comments on TRAI Consultation Paper on "Introduction of UL (VNO) for Access Service authorization for category B license with districts of a State as a service area".**

**New Delhi, 17<sup>th</sup> April, 2017** – The Telecom Regulatory Authority of India (TRAI) had invited comments/counter comments of stakeholders on Consultation Paper **"Introduction of UL (VNO) for Access Service authorization for category B license with districts of a State as a service area"** dated 20<sup>th</sup> March, 2017. The last date for receiving written comments and counter-comments from the stakeholders were fixed as 17<sup>th</sup> April, 2017 and 24<sup>th</sup> April, 2017 respectively.

2. Some industry associations have sought further extension of time for sending their comments. Considering the requests, it has been decided to extend the last date for submission of written comments and counter comments upto 1<sup>st</sup> May, 2017 and 8<sup>th</sup> May, 2017 respectively.

3. The comments and counter-comments may be sent, preferably in electronic form at [advmn@traigov.in](mailto:advmn@traigov.in). For any clarification/ information Shri Sanjeev Banzal, Advisor (NSL), TRAI may be contacted at Telephone Number +91-11-23210481.

  
(Sudhir Gupta)  
Secretary, TRAI